

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:3901
ANSWERED ON:24.08.2004
ELECTRICITY DUES OF IDPL
Reddy Shri Magunta Sreenivasulu

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether IDPL has to pay an amount of Rs. 63.07 crores to the AP Transco towards consumption of electricity;
- (b) whether the Government has requested to the State to adjust these dues against the State Government loans payable to the Union Government; and
- (c) if so, Union decision taken thereon so far?

Answer

THE MINISTER OF CHEMICALS AND FERTILIZERS & MINISTER OF STEEL(SHRI RAM VILAS PASWAN)

(a): Yes, Sir.

(b)&(c): No Sir. However, earlier the State Government of Andhra Pradesh had requested the Central Government to adjust the electrical dues against the loan amount payable by the State Government to the Central Government. After consultation with Ministry of Finance, it was clarified to them that their proposal for adjustment of electricity dues payable by IDPL against the loan amount payable by the State Government to the Government of India was not feasible.